

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RAYAN LABORATORIES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Rayan Laboratories Private Limited
2.	Date of incorporation of corporate debtor	20/09/2006
3.	Authority under which corporate debtor is incorporated/registered	Companies Act, Registrar of Companies Delhi, Registration No. 211385
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U24234DL2006PTC211385
5.	Address of the registered office and principal office (if any) of corporate debtor	30/31, Basement, Old Rajender Nagar, New Delhi - 110 060
6.	Date of closure of Insolvency Resolution Process	14.09.2021
7.	Liquidation commencement date of corporate debtor	14.09.2021 (copy of order received on 15.09.2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Susheel Kumar Gupta IP Registration No. IBBI/IPA-001/IP-P00846/2017-18/11419
9.	Address and e-mail of the liquidator, as registered with the Board	103, First Floor, 7255 Ajindra Market, Shakti Nagar, Delhi -110007, Email: susheelgupta@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	103, First Floor, 7255 Ajindra Market, Shakti Nagar, Delhi -110 007, Email: rayan.liquidator@hotmail.com
11.	Last date for submission of claims	13.10.2021

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench has ordered the commencement of liquidation of the Rayan Laboratories Private Limited on 14.09.2021 (copy of order received on 15.09.2021).

The stakeholders of Rayan Laboratories Private Limited are hereby called upon to submit their claims with proof on or before 13.10.2021, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: September 16, 2021

Place: Delhi



Susheel Kumar Gupta

Liquidator of Rayan Laboratories Private Limited

IP Registration No. IBBI/IPA-001/IP-P00846/2017-18/11419